

**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE**

**HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL**

**ON THE 10<sup>th</sup> OF JULY, 2024**

**MISC. CRIMINAL CASE No. 24547 of 2024**

**JAGANNATH SINGH**

*Versus*

**THE STATE OF MADHYA PRADESH**

**Appearance:**

*Shri S.K. Mishra - Advocate for the applicant.*

*Shri Amit Pandey - Panel Lawyer for the respondent/State.*

**ORDER**

As prayed by learned counsel for the applicant, this first bail application under Section 439 of Cr.P.C. filed on behalf of the applicant, is dismissed as withdrawn and not pressed.

सत्यमेव जयते

**(DINESH KUMAR PALIWAL)  
JUDGE**

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